

THE HIGH COURT OF MANIPUR

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ADVERTISEMENT

Imphal, the 24th October, 2019

No. HCM/I-1/2017-Estt.-II/Pt-I/23532 Fresh Financial Bids are invited from
4(four) Technically qualified bidders namely

1. **M/s TRADE & TECHNOLOGY PVT. LTD., GUWAHATI**
2. **M/s TECH SIS LIMITED, NEW DELHI**
3. **M/s SUJATA COMPUTERS PVT. LTD., PUNE and**
4. **M/s NIS FACILITY MANAGEMENT SERVICES PVT. LTD., KOLKATA**

for Supply, Testing, Installation and Maintenance of CCTV Surveillance System for various District Court Complexes of Manipur.

This limited tender is a continuation of earlier eTender no. HCM/I-1/2017-Estt.-II/1936 dated 19th February 2019. Technical bid for the eTender no. HCM/I-1/2017-Estt.-II/1936 was opened on 10th May, 2019 and after technical evaluation the above 4(four) bidders were declared as technically qualified. The technical bids they have submitted is valid for this new tender no. HCM/I-1/2017-Estt.-II/Pt-I/ and no change is accepted in the technical bid earlier submitted. The bidders have to submit only the Financial bid in this new tender.

The Financial bid for the earlier eTender was scheduled to be opened on 4th Oct., 2019, but it could not be opened due to a technical issue. The Financial bids earlier submitted by the 4(four) bidders is no more valid and the 4(four) bidders have to submit fresh Financial bids in this eTender no. HCM/I-1/2017-Estt.-II/Pt-I/ dated 24th October, 2019.

Each of the 4(four) bidders has to download the BOQ in excel format, available in this eTender no. HCM/I-1/2017-Estt.-II/Pt-I/ dated 24th October, 2019 and submit the same on or before 30th October, 2019.

Details available at <http://www.hcmimphal.nic.in/> and
<https://manipurtenders.gov.in>.

Sd/-

Chairman, eTender Committee
High Court of Manipur